

ITEM NO.4

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 453-454/2012 In C.A. No. 2504-2505/2012

BAJRANG LAL SHARMA

Petitioner(s)

VERSUS

C.K. MATHEW . & ORS.

Respondent(s)

(IA 4046/2018- for clarification/direction)

Date : 31-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. R. C. Kohli, AOR
Mr. M.L.Lahoty, Adv.
Mr. Paban K. Sharma, Adv.
Mr. Anchit Sripat, Adv.

For Respondent(s) Dr. Manish Singhvi, Addl.AG
Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 19.02.2019 for final disposal

In the meanwhile, learned Standing Counsel for the
State shall file appropriate affidavit explaining the
present status.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER